

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 3604/2023 in C.P. (IB)/1413(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:-

Vikas Prakash Gupta

IN THE MATTER OF

**Idea Multiventures Pvt Ltd (Now Mayo
Integrated Industries Private Limited)**

V/s

Tirupati Commodities Impex Private Limited

**Section: 60(5), Sec 54(1) Rule 11 of NCLT, 2016 U/s 9 of Insolvency and
Bankruptcy Code, 2016**

ORDER

IA 3604 of 2023:- Counsel, Aniruth Purusothaman a/w Aditya Sharma appeared for the

Applicant/Liquidator. List this matter on **02.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)